

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.02.2023

ORDER NO. 33 of 2023


Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for CESTAT, New Delhi from 06.02.2023 to 03.03.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 06.02.2023 to 03.03.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench Matters.
From 06.02.2023 to 03.03.2023	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Customs and Excise Division Bench Matters.
From 06.02.2023 to 03.03.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member Bench Matters
From 06.02.2023 to 03.03.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench Matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Ms. Binu Tamta, Hon'ble Member (Judicial), Sh. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench and in his absence Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench and in both of their absence the other available Division Bench will take up both the lists.
2. In the event of tour/leave/chamber work of a Technical Member, the other available Division Bench will take up both the lists.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar